UNSTARRED QUESTION NO:1135
ANSWERED ON:20.03.2012
KIDNAPPING CASES
Patle Kamla Devi

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether several cases of kidnapping of men, women and children have been reported in the country;

(b) if so, the details thereof alongwith the total number of such cases reported/registered, number of men, women and children traced/untraced and accused arrested, convicted including the action taken against them separately, during each of the last three years and the current year, State-wise including Jharkhand; and

(c) the steps taken by the Government to stop such cases in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (b): The States /UTs-wise details of cases reported, cases charge- sheeted and persons convicted under total kidnapping and abduction, kidnapping and abduction of females and kidnapping and abduction of children for the year 2008-2010 are attached at Annexure-I. The details of state-wise number of men, women and children traced and untraced for the year 2009-2011 are attached at Annexure-II. The details of traced and untraced men, women and children in respect of the State of Jharkhand has not been reported by the State Government of Jharkhand.

(c): ''Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India and therefore, the State Governments are primarily responsible for prevention, detection, registration and investigation of crime and for prosecuting the criminals through the machinery of their law enforcement agencies as also for protecting the life and property of the citizens. The Union Government, however, attaches highest importance to the matter of prevention and control of crime against women. Ministry of Home Affairs has sent detailed Advisories dated 9th September 2009, 14th July, 2010 and 31-01-2012 on combating Human Trafficking, Crime against Children and missing Children to all State Governments/UTs.